

Supply of Wagons

*2232. **Shri Thanu Pillai:** Will the Minister of Railways be pleased to state:

(a) whether any complaints have been made recently by the Salt Producers, Arumuganeri about delays and discriminations in the supply of wagons at Arumuganeri; and

(b) if so, the action taken in the matter?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) Some representations expressing dissatisfaction with the supply of wagons for movement of salt from Arumuganeri Station and the procedure in regard to the allotment of wagons for this traffic have been received recently.

(b) The matter is under investigation.

The Payment of Wages Act, 1936

*2233. **Shri Tushar Chatterjee:** Will the Minister of Labour be pleased to refer to the reply given to starred Question No. 1631 on the 9th September, 1955 and state:

(a) whether any representation on behalf of the Dock Labour was made to the Central and Regional Labour Commissioners recently regarding the violation of the Payment of Wages Act in respect of certain categories of dock workers;

(b) whether concrete cases of such violation were reported therein; and

(c) if so, the action taken in the matter?

The Minister of Labour (Shri Khandubhai Desai): (a) Yes.

(b) No.

(c) General complaints that direct payment was not being made to certain categories of dock workers were enquired into by the Regional Labour Commissioner and it was found that there had been no violations of the Act.

रेल दुर्घटना

*२२३४. **श्री भक्त बर्षान :** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य रेलवे के सतना और हरपालपुर रेलवे स्टेशनों के बीच ११ सितम्बर १९५४ को एक स्पेशल

गाड़ी के पायलट इंजन द्वारा घक्का लगने से पुलिस के एक सिपाही की मृत्यु हो गई थी तथा तीन कुली बुरी तरह घायल हो गये थे ;

(ख) यदि हां, तो दुर्घटना का व्यौरा क्या है ; और

(ग) इस दुर्घटना के उत्तरदायी व्यक्तियों को किस प्रकार का दंड दिया गया ?

रेलवे तथा परिवहन मंत्री के सभासचिव (श्री शाहनवाज़ खां) : (क) से (ग). बयान सभा-पटल पर रख दिया गया है । [बैसिये परिशिष्ट ११, अनुबन्ध संख्या २२]

Breaches in Railway Track

*2235. **Shri P. C. Bose:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the train service between Bhojudih and Mohuda Stations on the South Eastern Railway has stopped due to breaches on Railway line;

(b) if so, the cause of the breaches;

(c) the alternative arrangement made for movement of passengers and goods traffic; and

(d) when the traffic will be restored?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) and (b). Yes, train service between Bhojudih and Mohuda via the Jharia chord line has been suspended during night time only from 10th September, 1955, due to a serious land subsidence (not due to breaches), between Loyabad and Malkera stations.

(c) Only No. 313-UP Howrah-Gomoh Passenger Train, which passes over the section during night is affected, which now runs diverted via Talgaria loop. A Passenger Shuttle also runs from Bhaga to Bhojudih to connect No. 313-UP.

Goods traffic for Loyabad and Malkera stations is not affected.

(d) Traffic is expected to be restored by 15-10-1955.